

3  
6.CP060/00193/14 &  
MA 060/01361/14 in  
O.A. No. 060/00400/14

**Sushila Vs. S.K. Chadha & Others**

**04.12.2014**

Present: Mr. R.K. Sharma, counsel for the petitioner  
Mr. Aseem Rai, counsel for the respondents No. 1 & 3  
Mr. Vinay Gupta, counsel for Respondents No. 2 & 4

1. Mr. Aseem Rai, learned counsel for Respondents No. 1 & 3, has produced a copy of speaking order dated 03.12.2014 passed by the respondents in compliance of the orders passed by this Court. On the basis thereof, he submits that the orders have been complied with and, therefore, the present CP may be disposed of as having been satisfied.
2. In view of the above, we are satisfied that the orders of this Court have been complied with. Accordingly, the CP stands disposed of as having been satisfied. Notices stand discharged.

Ke  
**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

J  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

'mw'